

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2815
ANSWERED ON:12.12.2011
TRADE OF ANIMAL PRODUCTS
Thakor Shri Jagdish

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the share of India in International trade of animal products is negligible;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has formulated or proposes to formulate any scheme to promote export of animal products; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) As per the International Trade Statistics for Animal Products of UNCOMTRADE, India's export in animal products for the year 2009 was USD 609.52 Million against the World's total export of USD 1,39,519.64 Millions. India's negligible share is on account of trade distorting subsidies given by developed countries, stipulation of higher sanitary measures than required for protection of human and animal health by developed countries and prevalence and intermittent outbreak of certain diseases such as Foot and Mouth Disease and Avian Influenza respectively in India.

(c) & (d) Encouraging export is a continuous process. The Government is taking steps to encourage export of agro products through measures and incentives under Plan schemes of the Export Promotion Councils, Commodity Boards and Export Development Authorities etc. Further, in order to boost export of Indian products, the Ministry of Commerce & Industry has put in place various schemes namely Market Development Assistance (MDA), Market Assistance Initiative (MAI), Assistance to State for Development Export infrastructure and Allied Activities (ASIDE), Vishesh Krishi and Gram Upaj Yojana, Focus Product Scheme, Focus Market Scheme, Town of Export Excellence etc. Trade delegations are sent abroad and Buyer-Seller meets are organized towards this end. Further, for export of scheduled products of Agricultural and Processed Food Products Export Development Authority (APEDA) including animal products, APEDA provides assistance to its registered exporters under its financial assistance schemes for Infrastructure Development, Market Development, Quality Development, Research and Development and Transport. The Government also provides assistance like Duty drawback, Focus country assistance. In addition to this, there is a scheme implemented by Ministry of Food Processing Industries giving assistance for modernization of public abattoirs.

Further, as per the current Foreign Trade Policy, export of meat is allowed only from APEDA registered abattoirs and meat processing plants for augmenting quality of exports of meat and meat products.